## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-230(PB)/2017

IN THE MATTER OF:

IDBI Capital Markets & Securities Limited .....Petitioner

Goenka Diamond And Jewels Limited .....Respondent

SECTION: UNDER SECTION 9 of the Insolvency and Bankruptcy Code,

2016

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

For the Respondent

Shri Sameer Dawar, Advocate

## ORDER

To come up for arguments on 4th September, 2017. Reply, if any, be filed before the adjourned date with a copy in advance to the Counsel for the Applicant.

> (CHIEF JUSTICE M.M. KUMAR) PRESIDENT

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(DEEPA KRISHAN) (MEMBER TECHNICAL)

29.08.2017 V. Sethi